

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.428
CP/87/ND/2022

IN THE MATTER OF:

Pravesh Aggarwal	...	Applicant
Versus		
ArsnAgro Private Limited AndOrs.	...	Respondent

Order under Section 241-242.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishnendu Dutta, Sr. Adv. Mr. Dhruv Dewan,
Mr. Dhruv Sethi, Mr. Prayuj Sharma, Advocates
For the Respondent :

ORDER

Parties are directed to complete the pleadings in the main matter.
Let the matter be fixed for 20.02.2023.

Interim order shall continue.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)